

Deforestation in M.P.

3272. SHRI ARVIND NETAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the area of forest land illegally deforested in Madhya Pradesh during the last two years;

(b) the average of forest land in the State previously and the extent upto which forest has declined; and

(c) the number of cases for illegal felling of trees reported during the last year and the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c) The information is being collected from the State Government and will be laid on the Table of the House.

Development of Indian System of Medicines

3273. PROF. RASA SINGH RAWAT: will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount spent by the Government for the development of various Indian systems of medicines during last three years; year-wise;

(b) the steps being taken by the Government to promote Ayurvedic system of medicine; and

(c) the reasons for neglecting Ayurvedic system of medicine in comparison to the allopathy system of medicine?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) The amount spent by the Government of India for the development of various Indian System of Medicine is as under:

(Rs. in Crores)

| 1990-91 | 1989-90 | 1988-89 |
|---------|---------|---------|
| 17.54 | 14.43 | 11.34 |

(b) and (c) The Government are taking all possible measures for the promotion and development of Ayurvedic System of medicine. The important specific steps initiated in this direction are given in the statement attached.

STATEMENT

(1) A Central Council of Indian Medicine (CCIM) has been set up, a statutory body under the Indian Medicine Central Council Act, 1970 for laying down and maintaining uniform